

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5996
TO BE ANSWERED ON 1ST APRIL, 2026

FORTIFIED RICE

†5996. **SHRI SUDHEER GUPTA:**
SHRI CHAVAN RAVINDRA VASANTRAO:
SMT. SANJNA JATAV:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI SUNIL KUMAR:
SHRI CHAVDA VINOD LAKHAMSHI:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
DR. K SUDHAKAR:
DR. HEMANT VISHNU SAVARA:
SHRI MADHAVANENI RAGHUNANDAN RAO:
SMT. APARAJITA SARANGI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the quantity of fortified rice distributed under various Government schemes since the implementation of the fortified rice distribution programme across the country, State/UT-wise particularly in Bharatpur Lok Sabha Constituency in Rajasthan and Palghar district in Maharashtra;
- (b): the number of rice mills producing Fortified Rice Kernels (FRK) in the country along with the installed production capacity thereof;
- (c): the details of the funds allocated, released and utilised for the implementation of the said programme during the last three years, year-wise;
- (d): the number of fortified rice samples tested to ensure quality compliance during the last three years;
- (e): the number of cases of irregularities in compliance reported during the said period; and
- (f): whether any special initiative have been initiated by the Government for tribal district of the country like Palghar in Maharashtra for fortified rice distribution under Government schemes and if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(**SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA**)

- (a): The fortified rice is being distributed in Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY), Integrated Child Development Services (ICDS), Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) and Other Welfare Schemes (OWS) of Government of India since March, 2024 except for the PMGKAY in wheat consuming states i.e. Punjab, Haryana, and Rajasthan and 100% Direct Benefit Transfer (DBT) UTs i.e. Chandigarh and Puducherry.

A statement showing quantity of fortified rice lifted/distributed under various Government's food safety-net programmes since the implementation of the initiative is at **Annexure**.

(b): As on 24.03.2026, there are 741 Fortified Rice Kernels manufacturing units licensed under FSSAI. However, information related to production capacity specifically for Fortified Rice Kernels (FRK) is not maintained by the Government of India.

(c): For the implementation of Rice Fortification Initiative, the Government of India has allocated Rs.1323.38 Cr. for F.Y. 2022-23, Rs. 2679.47 Cr. for F.Y. 2023-24 and then extended the initiative at an annual financial implication of Rs.3796 Cr.

Food subsidy is released for distribution of foodgrains (Wheat, Rice and Coarse grains), no commodity wise food subsidy release is maintained by Department of Food and Public Distribution (DFPD). The total food subsidy released for distribution of foodgrains (including fortified rice) during the last three years is as under:

S. No.	Financial Year	Amount (in Rs. Crore)
1	2022-23	272501.69
2	2023-24	211394.39
3	2024-25	199499.67

(d) & (e): In order to ensure the quality of fortified rice, each lot of fortified rice is being accepted only after quantitative analysis. All physical parameters including the blending ratio of (FRK) are thoroughly checked.

In addition to above, the number of fortified rice samples tested by the Food Safety and Standards Authority of India (FSSAI) during the last 3 years are tabulated as under:

Financial Year	No. of samples tested	Conforming	Non-Conforming
2025-26	200	181	19
2024-25	263	253	10
2023-24	49	47	2

(f): The Government of India is supplying fortified rice through all the food safety-net programmes across all States and Union Territories (UTs) including tribal districts except Wheat consuming States and 100% Direct Benefit Transfer UTs.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 5996 TO BE ANSWERED ON 01.04.2026 IN THE LOK SABHA.

Statement showing quantity of fortified rice lifted/distributed under various Government's food safety-net programmes since the implementation of the initiative

Sr. No.	Name of State/UT	Total fortified rice lifted/distributed (in MTs)
1	A&N Islands	11616.01
2	Andhra Pradesh	5455891.71
3	Arunachal Pradesh	178503.19
4	Assam	4515367.33
5	Bihar	13519162.49
6	Chandigarh	6710.70
7	Chhatisgarh	4610226.52
8	DD & DNH	71655.29
9	Delhi	642656.99
10	Goa	90584.82
11	Gujarat	3657708.79
12	Haryana	113893.12
13	Himachal Pradesh	293250.25
14	J & K	932943.59
15	Jharkhand	4799027.97
16	Karnataka	6903195.94
17	Kerala	2141319.57
18	Ladakh	14252.94
19	Lakshdweep	3866.27
20	Madhya Pradesh	5352018.63
21	Maharashtra	8306625.36
22	Manipur	343878.35
23	Meghalaya	429202.29
24	Mizoram	153943.25
25	Nagaland	224768.28
26	Odisha	7063898.54
27	Puducherry	5105.42
28	Punjab	144574.82
29	Rajasthan	305835.56
30	Sikkim	59573.53
31	Tamilnadu	6407055.86
32	Telangana	3531739.82
33	Tripura	529766.89
34	Uttar Pradesh	16364933.14
35	Uttrakhand	4615919.02
36	West Bengal	8009927.30
Total		109810599.54